

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-143/ND/2017

In the matter of :

Delta Ria and Pathology (P) Limited
And Dr. Lal Pathlabs Limited

....PETITIONER

SECTION :

Under Section 230-232

Order delivered on 11.12.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant

: Ms. Shweta Bharti, Advocate
Mr. JK Choudhary, Advocate
Mr. Pranav Shangari, Advocate

For the Respondent/Corporate Debtor : -

For the Intervener

:

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved in 1st Motion Application.

Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
11.12.2017